

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges -
ORDERS - ISSUED.

ROC.NO.565/2021-B.SPL.

NOTIFICATION NO.518-B.SPL.

DATED:23.07.2021.

READ:

G.O.Ms.No.29, Law (L.A & J - Home Court.A) Department, dated 17.03.2021.

The High Court made the following order:-

Sri Praveen Kumar Inturi, 1-72, Punadipadu, Kanipadu Mandal, Krishna District, Andhra Pradesh, who has been appointed as Junior Civil Judge vide G.O.Ms.No.29, Law (L, LA&J-Home-Courts-A) Department, dated 17.03.2021, is posted as II Addl. Junior Civil Judge, Madanapalle, Chittoor District (post kept vacant)

- i) Sri Praveen Kumar Inturi shall proceed to his station and take charge of his post from I Addl. Junior Civil Judge, Madanapalle.
- ii) Sri Praveen Kumar Inturi is directed to submit Medical Fitness Certificate issued by a Doctor not below the rank of Civil Surgeon and submit the same to the Prl. District and Sessions Judge, Chittoor and in turn, the Prl. District and Sessions Judge, Chittoor shall forward the same to the High Court of Andhra Pradesh.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

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24.07.21

**REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)**

To

1. The officer and incharge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload this proceedings along with the G.O.Ms.No.29, dated 17.03.2021 in the High Court's Website)
 5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravati.
 6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
 7. The Prl. District and Sessions Judge, Chittoor.
 8. The I Additional District and Sessions Judge, Chittoor.
 9. The I Addl. Junior Civil Judge, Madanapalle, Chittoor District.
 10. The II Addl. Junior Civil Judge, Madanapalle, Chittoor District.
 11. The District Treasury Officer, Chittoor.
 12. The Sub Treasury Officer, Madanapalle, Chittoor District.
13. **THE SECTION OFFICERS:-**
- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.

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GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Public Services – Andhra Pradesh State Judicial Services – Selection of Civil Judge (Junior Division) by the High Court of Andhra Pradesh – Appointment of Sri Praveen Kumar Inturi, as Civil Judge (Junior Division) – Approved - Orders – Issued.

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LAW (LA&J-HOME-COURTS.A) DEPARTMENT

G.O.Ms.No.29

Dated:17-03-2021.

Read the following:-

1. Notification No.05/2019-RC, dt:17.06.2019 issued by High court of Andhra Pradesh at Amaravati.
2. From the Registrar (Recruitment), High Court of Andhra Pradesh, D.O.letter ROC.No.05/2019-RC, dated:28.11.2020.

ORDER:

In the reference 1st read above, High Court of Andhra Pradesh at Amaravati issued notification inviting applications for appointment to 38 posts (31 posts under Direct Recruitment and 7 posts under Recruitment by Transfer) of Civil Judge (Junior Division) in the State Judicial Service for the year 2019.

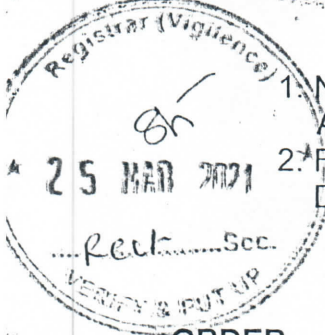
2. In the reference 2nd read above, the Registrar (Recruitment) has requested the Government to issue necessary orders for appointment of Sri Praveen Kumar Inturi, to the post of Civil Judge (Junior Division) under the said notification for the year 2019.

3. The Character and antecedents of the candidate has been got verified by the Additional Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.

4. After due verification and detailed examination, Government hereby appoint Sri Praveen Kumar Inturi (Hall Ticket No.1184) earmarked to SC category against Roster Point No.7 duly incorporating that "The appointment of the selected candidate viz. Sri Praveen Kumar Inturi that the seniority shall be fixed as per the merit of the selected candidates" and to appoint him as Civil Judge (Junior Division).

5. The said appointment order is subject to outcome of court cases, if any pending in the courts.

(P.T.O.)



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6. Accordingly, the following Notification will be published in the extraordinary issue of the Andhra Pradesh Gazette.

NOTIFICATION

In exercise of the powers conferred by rule 4 (1) of the Andhra Pradesh State Judicial Service Rules, 2007, the Governor of Andhra Pradesh hereby appoint Sri Praveen Kumar Inturi, as Civil Judge (Junior Division) by method of direct recruitment.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

V. SUNITHA,
SECRETARY TO GOVERNMENT (FAC),
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE,
LAW DEPARTMENT.

To
The Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati.
The individual concerned through the Registrar (Recruitment),
High Court of Andhra Pradesh, Amaravati.
The Commissioner of Printing and Stationery and Stores Purchase,
Mutyalampadu, Vijayawada. – for publication of the Notification
in the Andhra Pradesh Gazette (2 copies).
The Accountant General, Andhra Pradesh, Vijayawada.
The Additional Director General of Police, Intelligence,
Andhra Pradesh, Vijayawada.
The Director General of Police, Andhra Pradesh, Mangalagiri.
Copy to:-
P.S. to Principal Secretary to Chief Minister.
P.S. to Secretary, Law Department.
SF/SCs.

// FORWARDED :: BY ORDER //

T. Nongwill
SECTION OFFICER

HIGH COURT OF ANDHRA PRADESH: AMARAVATI

Endt.ROC.No.5/2019-RC,

Dated :30.03.2021

// COMMUNICATED FOR NECESSARY ACATION//

Saikh 30.3.21

REGISTRAR (RECRUITMENT)

To
The Registrar (Vigilance),
High Court of Andhra Pradesh
at Amaravati.